NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II
SPECIAL BENCH

25. Company Petition/66/2024

CORAM:
SHRI ANIL RAJ CHELLAN **SHRI KISHORE VEMULAPALLI**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.07.2024

NAME OF THE PARTIES:- **Adhir Potdar**
V/s
Nas Mycotech Private Limited

Section: 241(1), Sec. 242(4) of Companies Act, 2013

ORDER

Company Petition 66 of 2024

Presence:-

Ms. Manini Bharati, Adv. (VC) … for Petitioner

Mr. P. S. Khupse, Adv. (VC) … for Respondent

Counsel appearing for the Petitioner seeks time to file rejoinder. Time granted. Let rejoinder, if any, on behalf of the Petitioner be filed within a period of two weeks from today by serving an advance copy on the other side at least two days before the next date of hearing. List this matter for further consideration on **02.09.2024.**

Sd/- **Sd/-**
ANIL RAJ CHELLAN **KISHORE VEMULAPALLI**
Member (Technical) **Member (Judicial)**
ANKIT